National Company Law Tribunal Allahabad Bench Allahabad

CP No. 86(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016.

NAME OF THE COMPANY: Sh. Balkhandi Nath Developers Pvt. Ltd & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

ADFS4 TOMUSON PCS R-203 Have Tenda ABHAY K. DAS Adv. Roop.No. 2 A chay Forar Des. SHAILESHD AYAL DAS P-1&2 Sharlesh P.C.S. 1. 2.

Order dated 26.09.2016

CP No. 86(ND)/2013 Bankhabdi Nath Developers Pvt. Ltd.

Heard the argument by representative for petitioner and arguments for respondents commenced but due to power cut and poor lighting in court hall matter is posted to 24.10.2016, to be taken after lunch.

V. S. R. Avadhani, Member (Judicial)

Harihar P. Chaturvedi, Member (Judicial)